

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

NOTIFICATION

R.O.C.No.282/2021-RC

Dated 5.09.2022

REF:High Court's Notification R.O.C.No.282/2021-RC, dated 16.08.2022, calling objections on the preliminary key in respect of screening test conducted on 13.08.2022, for recruitment to 50 posts of Civil Judge notified for the year 2021 and 2022.

In response to the Notification under reference cited, placed in the website of the High Court, objections are received from the candidates to the preliminary key answers. The High Court considered all the objections received from the candidates, and the result of such consideration is as follows:

- I) The objections raised against the Questions with I.D.Nos. 213479280, 213479286 and 213479287 are considered, as these Questions are out of syllabus prescribed for the Qualifying exam, and hence, the High Court has decided to award one(01) mark each to the said Question I.Ds. to all the candidates appeared for the computer based screening test, irrespective the candidates attempted or not.
- II) The objections raised against the following Questions with I.D. numbers are considered and the same are accepted and decided to modify the key answers as under.

S No.	Question I.D. Number	Option as per preliminary key.	Modified option
1.	213479269	4	1
2.	213479268	3	2
3.	213479293	4	3

Contd...2



III) Further, decided that the objections raised against the following Question I.Ds. are considered and the same are rejected.

213479266, 213479232, 213479214, 213479222, 213479245,
213479252, 213479263, 213479250, 213479221, 213479244,
213479265, 213479277, 213479246, 213479284, 213479291,
213479206, 213479228, 213479208, 213479282, 213479283,
213479223, and 213479211.

The response sheets of the candidates will be re-evaluated as per the decisions of the High Court mentioned above at paras I and II.

It is further informed that after re-evaluation of answer sheets as stated above, the candidates in the ratio of 1:10 as per merit will be drawn by the High Court, and after announcement of results, they have to submit required attested copies of certificates by Registered Post/Speed Post/Courier or in Person, in the High Court Registry, within the stipulated period, for the purpose of verifying their eligibility to the post.

The Hall ticket numbers of the candidates in the ratio of 1:10 as per merit will be hosted in the website of this High Court, in due course.

Note: All the candidates appeared for the computer based screening test conducted on 13.08.2022, are requested to follow the given below website of the High Court for further information.

"tshc.gov.in"



REGISTRAR (RECRUITMENT)